

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

21.

IVN.P (IBC)/46(MB)2023,
IVN.P (IBC)/44(MB)2023
IN C.P. (IB)/1309(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.11.2023**

NAME OF THE PARTIES: Shree Dhanvantari Pharmaceuticals
Vs.
Konkan Ayur Pharma Private Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Amey Hadwale a/w Ms. Geeta Lundhwani, Ld. Counsel for the Financial Creditor in main CP and Respondent in both IVN. Applications. Mr. Jack Thalakkottur, Ld. Counsel for the Applicant in both IVN. Applications.
2. List this matter for further consideration on **23.11.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)